

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) No.273 of 2018

IN THE MATTER OF:

Om Prakash Avulla

...Appellant

Versus

Achala Gold Agritech Investments Ltd

...Respondent

Present:

For Appellant: Mr. P.Nagesh and Mr. Shivam Wadhwa, Advocates.

For Respondent:

With

Comp. Appeal (AT) No.311 of 2018

IN THE MATTER OF:

U.V Hari Prasada Raju & Ors

...Appellants

Versus

Achala Gold Agritech Investments Ltd

...Respondent

Present:

For Appellant:

For Respondent: Mr. P.Nagesh and Mr.Shivam Wadhwa, Advocates.

O R D E R

05.03.2020 Learned counsel for the Appellant in C.A(AT) No. 273 of 2018 pointed out that there are some typographical mistakes in the order dated 3rd March, 2020. Therefore, he prays time to file appropriate application in this regard. Prayer allowed.

**[Justice Mr. Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Balvinder Singh]
Member (Technical)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**